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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **RFA(COMM) 46/2022, CM APPL. 30934/2022**
EXTRAMILE CARGO MOVERSAPPELLANT

Through: Mr. G L Verma, Adv.

versus

SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD.
.....RESPONDENT
Through: Mr. Anupam Prakash, Adv.

CORAM:
HON'BLE MR. JUSTICE V. KAMESWAR RAO
HON'BLE MR. JUSTICE ANISH DAYAL

ORDER
26.08.2025

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1. Re-notify on 29.10.2025.
2. Let the soft copy of Trial Court Record be requisitioned before the next date of hearing.

V. KAMESWAR RAO, J

ANISH DAYAL, J

AUGUST 26, 2025
RT